

is going on the record. What is the point in this.

(Interruptions)**

MR. SPEAKER : This is most unfortunate that you are disrupting the proceedings of the House.

(Interruptions)**

PROF. RUP CHAND PAL (Hooghly) : More than once I have drawn your attention to a serious matter regarding the Unit Trust of India. They are discriminating...

(Interruptions)

MR. SPEAKER : We have found out the facts. There is nothing. I have got it. There is nothing...

(Interruptions)

MR. SPEAKER : Not based on facts. You cannot say it.

Now Shri Buta Singh.

12.03 hrs.

PAPERS LAID ON THE TABLE

Review on the working of the Housing and Urban Development Corporation Ltd. New Delhi for 1982-83 and Annual Report of the said Corporation for 1982-83, Annual Report of and Review on the Working of Gandhi Samiti Samiti, New Delhi for 1982-83 and Punjab Water Supply and Sewerage Board (Conduct of Business) (Second Amendment) Rule 1983.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :
I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions)

under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the Comments of the controller and Auditor General thereon.

[Placed in Library. See No. LT—7422/83]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti Samiti, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the Working of the Gandhi Smriti Samiti, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT—7423/83]

(3) A copy of the Punjab Water Supply and Sewerage Board (Conduct of Business) (Second Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 87/P.A. 28/76/S.71/Amd(2)/83 in Punjab Government Gazette dated the 10th November, 1983 under sub-section (2) of section 71 of the Punjab Water Supply and Sewerage Board Act, 1976 read with Clause (c) (iv) of the Proclamation dated the 6th October, 1983 issued by the President in relation to the State of Punjab.

[Placed in Library. See No. LT—7424/83]

Review on the Working of and Annual Reports of West Bengal Agro-Industries

Corporation Ltd. Calcutta for 1979-80, Orissa Agro Industries Corporation Ltd. Cuttack for 1978-79 and Tamil Nadu Agro Industries Corporation Ltd. Madras for 1977-78, 1978-79 and 1979-80 etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : On behalf of Shri Arif Moh, Khan, I beg to lay on the Table—

(1) A copy each of the following papers under section 619A of the Companies Act, 1956 :—

(a) (i) Review (Hindi and English versions) by the Government on the working of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year 1979-80.

(ii) Annual Report (Hindi and English versions) of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—7425/83]

(b) (i) Review (Hindi and English versions) by the Government on the working of the Orissa Agro-Industries Corporation Limited, Cuttack, for the year 1978-79.

(ii) Annual Report (Hindi and English versions) of the Orissa Agro-Industries Corporation Limited, Cuttack for the year 1978-79 along with

Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—7426/83]

(c) (i) *Review (Hindi version) by the Government on the working of the Tamil Nadu Agro-Industries Corporation Limited Madras, for the year 1977-78.

(ii) *Annual Report (Hindi version) of the Tamil Nadu Agro Industries Corporation Limited Madras, for the year 1977-78 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—7427/83]

(d) **Annual Report (Hindi version) of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1978-79 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(e) ***Annual Report (Hindi version) of the Tamil Nadu Agro-Industries Corporation Limited, Madras, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(f) (i) Review (Hindi and English versions) by the Government on the working of the Tamil Nadu Agro-Industries Corporation Limited, Madras, for the year 1981-82.

(ii) Annual Report (Hindi and English versions) of the Tamil

*English version of Review and Annual Report were laid on the Table on 27th March, 1980.

**Review, both in Hindi and English and English version of the Annual Report were laid on the Table on the 1st December, 1980.

***Review, both in Hindi and English and English version of the Annual Report were laid on the Table on the 27 April, 1980.

Nadu Agro Industries Corporation Limited, Madras, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) Six statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned, at (a) to (f) of item (1) above.

[Placed in Library. See No. LT. 7427/83]

Review on and Annual Report of Water and Power Consultancy Services (India) Ltd. New Delhi for 1982-83 Annual Report of National Institute of Hydrology, Roorkee for 1982-83 and a Review on the Working of the said Institute for 1982-83.

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Review by the Government on the working of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1982-83.
- (ii) Annual Report of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7428/83]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 1982-83 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Hydrology, Roorkee, for the year 1982-83.

[Placed in Library. See No. LT—7429/83]

Explanatory Statement giving reasons for immediate legislation by the Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Amendment Ordinance,

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Amendment Ordinance, 1983.

[Placed in Library. See No. LT—7430/83]

Delhi Sales Tax (Third Amendment) Rules, 1983 and Notifications under Central Excise Rules, 1944.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table—

- (1) A copy of the Delhi Sales Tax (Third Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. F. 4 (96)/83—Fin (G) in Delhi Gazette dated the 28th November, 1983 under section 72 of the Delhi Sales Tax Act, 1975.

[Placed in Library. See No. LT—7431/83]

- (2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :
- (i) G.S.R. 901 published in Gazette of India dated the 3rd